

वर्ष 1974 को चौथी तिमाही के लिए दर्ज शुद्ध मूल्यों को अवरुद्ध कर दिया गया था। अतः 340 ए पी आई अरबियन लाइट, मार्कर क्रूड की पोस्टिंग 11.651 डालर/बैरल रही।

पहली अक्तूबर 1974 से कम्पनी इक्विटी क्रूड (40 प्रतिशत उत्पादन) पर कर और रायल्टी दर में इस प्रकार वृद्धि की जायगी कि औद्योगिक देशों में मुद्रास्फीति की क्षतिपूर्ति करने के लिए सरकारी खपत के भारत माध्य अर्थात् रायल्टी सहित कर 40% इक्विटी आयल पर और मुर्चावद्ध 93-94.8% के विपणन मूल्य पर 60 प्रतिशत सरकारी क्रूड 9.41 डालर/बैरल से 9.74 डालर/बैरल तक अर्थात् 33 सेन्ट प्रति बैरल अथवा 3.5% की लगभग वृद्धि की जा सके। प्रायः ओ पी ई सी देशों में 14.5% से 16.67% तक रायल्टी दर में वृद्धि करना आवश्यक होगा और बहुत से सदस्य देशों की दर में प्रचलित 55% से 65.75% तक वृद्धि करना आवश्यक होगा। उपरिलिखित निर्णयों का अर्थ कई प्रकार से लगाया जा सकता है हाल ही में विदेशी तेल कंपनियों ने उनके द्वारा आयातित क्रूड आयल के मूल्य में वृद्धि की है। 12 दिसम्बर, 1974 को होने वाली ओ पी ई सी की अगली बैठक के एक स्पष्ट रूप रेखा निकलेगी।

Productions of Oil from Wells in Galeki and Tripura

2029. SHRI P. GANGADEB:

SHRI RAGHUNANDAN LAL BHATIA:

SHRI D. D. DESAI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether oil has been struck in a well at Galeki in Assam recently;

(b) if so, how much oil it can produce a day against the current

production of 20 tonnes a day in other wells in the country;

(c) whether prospects of oil production from wells drilled in Tripura are good; and

(d) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI):
(a) Yes, Sir.

(b) The Galeki well can produce at an average rate of 40 tonnes of oil a day as against the ONGC's overall average of 35 tonnes of oil per day per well.

(c) and (d). It is too early to say anything in this matter. So far there have been indications of presence of gas in the first well drilled in Tripura.

Association of O & NGC with Foreign Firms for Drilling in Bombay High

2030. SHRI MOHINDER SINGH GILL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a decision has been taken to allow O & NGC to associate some foreign firms for drilling for oil on the Bombay High basin; and

(b) if so, whether negotiations with certain firms have been started for the same; and if so, on what terms?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI):
(a) and (b). To expedite the exploration and development of the Bombay High area, ONGC will engage on contract basis from time to time such services as may be necessary. The terms and conditions would depend upon the kind of services hired.